

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5257**

**TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2018/ CHAITRA 6, 1940 (SAKA)**

**REGISTRATION OF NGOs IN DARPAN PORTAL**

**5257. SHRIMATI VASANTHI M.:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the Government has made it compulsory for the Non-Governmental Organizations (NGOs) seeking foreign contributions under the Foreign Contribution Regulation Act (FCRA) to get registered in 'Darpan' Portal; and**

**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): Yes Madam. Every NGO seeking foreign contribution is mandated to get "Darpan-ID" from the 'DARPAN' web-portal of NITI AAYOG.**

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